GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:80 ANSWERED ON:13.03.2012 SHORTAGE OF HOUSES

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has made any assessment regarding shortage of houses for various categories of people including Scheduled Castes (SCs)/Scheduled Tribes (STs) and other weaker sections in the country;
- (b) if so, the details thereof;
- (c) whether the Government has fixed any target for construction of houses during the year 2012-13;
- (d) if so, the number of housing units proposed to be constructed under the said target and the total amount likely to be incurred thereon, State/UT-wise;
- (e) the funds allocated and spent for the purpose during the Xlth Five Year Plan; State-wise and city/town-wise; and
- (f) the scheme under which interest free loan provided to SCs/STs and other weaker sections of the society for the purpose?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) & (b): A Technical Group constituted by the Ministry of Housing and Urban Poverty Alleviation to estimate urban housing shortage at the beginning of 11th Plan has worked out the urban housing shortage as 24.71 million households which is likely to go up to 26.53 million by the end of 11th plan period (2011-12). This Technical Group has made assessment of housing shortage with respect to Economically Weaker Section (EWS), Low Income Group (LIG), Middle Income Group (MIG) and Higher Income Group (HIG) but has not made any assessment with respect to Scheduled Castes (SCs)/Scheduled Tribes (STs). Category-wise breakup given by Technical Group is as under:

Category Housing shortage in Mn. as on 2007

EWS 21.78 LIG 2.89 MIG 0.04 HIG Total 24.71

- (c): No, Madam.
- (d): Does not arise.
- (e): State-wise details of the funds allocated, sanctioned and released under Xlth Five Year Plan so far under Basic Services to the Urban Poor (BSUP), Integrated Housing and Slum Development Programme (IHSDP)- components of JNNURM are at Annexure-I. City/town-wise cumulative details of funds sanctioned and released for projects under BSUP and ISHDP are at Annexure-III and Annexure-III respectively.
- (f): The Ministry of Housing and Urban Poverty Alleviation has not implemented any such scheme to provide interest free loan to SCs/STs and other weaker sections of the society.